

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 22nd January, 2014

No. 15 A: The Court have been pleased to designate the Court of Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge, Bermo at Tenughat as the Fast Track Court for dealing with the matter relating to Offences against Women in the Bermo Sub-Division of Bokaro Judgeship.

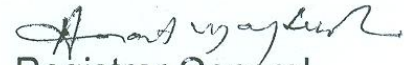
By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No.1066-68...../Apptt.

Dated Ranchi the 22nd January, 2014

Copy forwarded to the Principal District & Sessions Judge, Bokaro / Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge, Bermo at Tenughat for information and needful & In charge NIC Cell, Jharkhand High Court, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


Registrar General